

(a) whether there is any proposal to attract the foreign tourists and to provide them adequate facilities at Kushinagar, the salvation place of Lord Budha;

(b) if so, the details thereof;

(c) whether Government propose to build a tourist hotel at Kushinagar; and

(d) if so, the time by which it is likely to be built?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU):

(a) Yes, Sir.

(b) The State Government of Uttar Pradesh have sanctioned the construction of 84 bedded Tourist Bungalow, the work on the project is already in progress.

(c) and (d). Presently there is no proposal for the construction of tourist hotel at Kushinagar.

[English]

Dearness Allowance to Central Government Employees

805. SHRI KAMAL CHAUDHRY
SHRIBHAGEY GOBARDHAN.
PROF. VIJAY KUMAR
MALHOTRA:
SHRISONTOSH MOHANDEV.

Will the Minister of FINANCE be pleased to state:

(a) the All India Consumer Price Index for industrial workers as on January 1, 1990 (base 1960 : 100) on the basis of which Dearness Allowance to Central Government employees is determined;

(b) whether the Central Government employees have become eligible for any

more instalment of Dearness Allowance from January 1, 1990; and

(c) if so, the quantum of increase likely to be sanctioned and the time by which the increase in Dearness Allowance would be announced by Government and paid to the employees?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) All India Consumer Price Index for Industrial workers as on 31.12.1989 (base 1960 = 100) is 863.

(b) Yes, Sir.

(c) The increase in Dearness Allowance due from 1.1.1990 is given below:—

(i) 4% of basic pay p.m. for the employees drawing basic pay upto Rs. 3500/-.

(ii) 3% of basic pay p.m. for the employees drawing basic pay above Rs. 3500/-.

Orders in this regard will be issued shortly.

Drive against Black Money

806 SHRI PARASRAM BHARD-
WAJ:
SHRI P.M. SAYEED:

Will the Minister of FINANCE be pleased to state:

(a) whether Union Government have initiated a multi-pronged drive against black money and have sought the co-operation of State Governments in tackling the menace;

(b) if so, the details thereof; and

(c) the details regarding the directions issued by Union Government to States for